

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SURINDER S. RATHI

Petition(s) for Special Leave to Appeal (C) No(s). 18972/2018

UNION OF INDIA & ANR.

Petitioner(s)

VERSUS

MOHAMMAD SALEEM & ORS.

Respondent(s)

Date : 20-11-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Arvind Kumar Sharma, AOR
Mr. Anshuman Srivastava, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Appearance :Ld. counsel for petitioner is present.
None appeared for the Respondent.

Service of notice is complete on all the Respondents but no
one has chosen to enter appearance on their behalf.

Letter received from Respondent No. 1 regarding legal aid. He
shall take appropriate steps as already informed by the Registry.

List again on 28.01.2020.

SURINDER S. RATHI
Registrar

pm